NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C.P. NO. 33(ND)2016

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE COMPANY: Vishsisht Kumar Goyal Vs. M/s. Mahamaya Exports Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Ms. Jayashree

For the Respondent (s): Mr. Rakesh Kumar, Mr. P. K. Sachdeva,

Ms. Chetna Bisht and Mr. Hetish Raj Singh,

Advocates for R 5 & 6 Mr. Amit Kumar, Advocate

ORDER

CA 293/2017

No reply has been filed by the Respondent. Last opportunity is given to the Respondent to file the reply within two weeks.

To come up along with CP No. 36/2016 on 26th March, 2018.

(S. K. Mohapatha)

Member (T)

(Ina Malhotra)

Member (J)